

Class I Officers in Mechanical Department

3764. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that class I officers in mechanical department, who are recruited on Indian Railway basis, are promoted as senior scale officers on the basis of their zonal seniority in Junior officers grade;

(b) if so, whether it is also a fact that while promoting them to the Junior Administrative grade, their length of service in senior scale grade is not the criteria, instead they are promoted to J. A. Grade on the basis of their seniority in class I i.e., the date of their initial appointment as junior scale officer, made on the Indian Railway basis;

(c) if so, what is the reason for adopting this procedure; and

(d) the reason of their length of service as senior scale officers is not counted for promoting them as Junior administrative officer?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Junior Scale (Class-I) officers of the Mechanical Engineering Department are generally promoted to the senior scale on the Railways on which they are posted. It is not convenient at these earlier stages of their service to make inter-Railway changes of officers on all-Railway seniority basis.

(b) Appointment to the Junior Administrative Grade of the Mechanical Engineering Department are made by selection on merit and all-Railway seniority from amongst officers in the Senior Scale, taking into account their length of service in senior scale. Their seniority however, counts from the date of their initial appointment to Junior Scale Class-I.

(c) and (d). Overall, seniority of Class-I Officers is dependent on the date of initial appointment. This is, therefore, a prime criterion in assessing each officer's turn for promotions. Service in Senior Scale is also taken into account to ensure that he has put in the requisite minimum service in this grade before promotion to Junior Administrative grade.

Confirmation of Direct Recruits and Promotees

3765. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board's letter No. E(NG) I-70-CNY-31 dated 2nd December, 1970 read with its letter of Even No. dated 1st January, 1971 implies that save with the concessions given in Board's letters referred the confirmation of employees in the Railways is to be done according to the quota of recruitment fixed for direct recruits and promotees respectively;

(b) if not, what are the rules of confirmations of direct recruits and promotees who are recruited to a category in a stipulated quota; and

(c) whether the rule of not following the quota of recruitment at the time of confirmations is not contrary to the rules of confirmation meant for all Civil service employees of Government?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Railway employees are governed by rules framed by Railway Ministry and not by the rules applicable to Civil Service employees. Railway employees are confirmed according to seniority subject to the availability of permanent vacancies. Board's orders of 2-12-1970 read with those of 1-1-1971 had been issued to cater to a particular situation then existing, when a number of promotees were awaiting confirmation even though permanent posts were available.